

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 09/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018


NAME OF THE PARTIES:


Ms. Amita Kaushal Khetan
V/s.

M/s. Vapson Jewellery Equipments Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	KAUSHAL KHETAN	DIRECTOR FOR RESPONDENT VAPSON JEWELLERY EQUIP. LTD.	
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2.	Amita Desai	Company Secretary in practice on behalf of Petitioner no. 1	
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Date 22/2/18 taken by Counsel -

 **ORDER**
CP 09/397-398/CLB/MB/MAH/2016

1. Learned Representatives of both sides are present.
2. By consent adjourned to **22.02.2018 at 2.30 pm.**

Sd/-

BHASKARA PANTULA MOHAN

Member(Judicial)

Date : 08.01.2018

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Sd/-

M.K. SHRAWAT

Member (Judicial)